

lending and agricultural advances - only 2.20. They are also required to transfer 1.5 per cent of their NBC to NABARD. The private sector banks - both old and new - are falling behind target. But we will look into the matter to see how to make them achieve the target.

WRITTEN ANSWERS TO QUESTIONS

[English]

Disinvestment in PSUs

*44. SHRI BHUPINDER SINGH HOODA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to set up a Commission to look in the affairs relating to disinvestment of capital of Public Sector Undertakings,

(b) if so, the details thereof and the names of the PSUs whose shares are likely to be disinvested,

(c) whether the Government also propose to increase the investment limit for small scale industry; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). Setting up of a Commission to advise the Government about disinvestment of PSU shares is under active consideration of the Government. The details are being worked out

(c) and (d). A proposal to raise the investment limit for Small Scale Industry is under consideration of the Government.

Fiscal Deficit

*45 SHRI RADHA MOHAN SINGH
DR RAMESH CHAND TOMAR .

Will the Minister of FINANCE be pleased to state

(a) whether the fiscal deficit has been increasing every year,

(b) if so, the details thereof during each of the last three years; and

(c) the steps taken or proposed to be taken to minimise the deficit?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P CHIDAMBARAM) (a) and (b). The position regarding the fiscal deficit which is defined as the total net borrowing

requirement of the Government from all sources, is given below for three years from 1993-94 :

	Rs. crores	Fiscal Deficit As % of GDP
1993-94	60,257	7.5
1994-95	57,704	6.1
1995-96 (Revised Estimates)	64,010	5.9

(c) Government would endeavour to control the fiscal deficit by increasing receipts and restricting expenditure.

Relaxation in Lending Norms

*46. SHRI PINAKI MISRA : Will the Minister of FINANCE be pleased to state :

(a) whether with a view to obviating the cash-crunch in the market, the financial institutions (FIs) have requested the Government for relaxation in lending norms,

(b) if so, the details thereof; and

(c) the reaction of the Government thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) (a) No, Sir. The lending norms are decided by the Financial Institutions on their own without reference to Government.

(b) and (c) Do not arise.

Payment of Wages to Workers

*47 SHRIMATI GEETA MUKHERJEE Will the Minister of INDUSTRY be pleased to state

(a) whether complaints of delaying or defaulting the payment of wages to the workers of certain Public Sector Units has been received;

(b) if so, the names of such units and the details of the defaulted/delayed payments of wages; and

(c) what action is proposed to be taken against the authorities of such units?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) (a) to (c). Some delays have taken place in timely payment of wages to the workers of some PSUs. As and when such instances are brought to the notice of the Govt., urgent remedial measures are suggested to the public sector units by the administrative Ministry concerned. Some public sector units under Department of Heavy Industry which defaulted in timely payment of wages are